NATIONAL COMPANY LAW TRIBUNAL DIVISION BENCH CHENNAI



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 07/11/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER - JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER - TECHNICAL

APPLICATION NUMBER

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PETITION NUMBER

: CP/609/(IB)/2017

NAME OF THE PETITIONER(S)

: PORTFOLIO FINANCIAL SERVICES LTD

NAME OF THE RESPONDENT(S)

: EXPRESS PUBLICATIONS (MADURAI) LTD

UNDER SECTION

: 9 RULE 6

S.No.

NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

Cahul Chikshaes

Op- Cuclifor

Bohnd

D. Vivekanandan

Corporate Deblor

ORDER

Counsels for both the parties are present. Counsel for the Corporate Debtor has submitted the counter; copy of which is given to the other side along with the relied upon documents. Matter is posted for final hearings. Put up on 21.11.2017 at 10.30 A.M.

MEMBER (TECHNICAL)

ghk

MEMBER (JUDICIAL)